

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 70 OF 2017

Dated : 16th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

DCM Shriram Ltd.

...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s)

:

Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Ajatshatru S. Mina for R-2

Mr. Pradeep Misra for R-3

ORDER

Parties have complied with the directions.

Judgment is Reserved.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkj